

ITEM NO.42

COURT NO.15

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (C) Nos. 26436-26437/2015

[Arising out of impugned final judgment and order dated 25-04-2014 in AS No. 874/2001 and 25-04-2014 in TA No. 919/2009 passed by the High Court of Judicature at Madras]

SHAIK AKBAR AND ORS. & ORS.

PETITIONER(S)

VERSUS

SYED NIZAMUDDIN DEAD THR. LRS. & ORS.

RESPONDENT(S)

(IA No. 6336/2022 - APPLICATION FOR TAKING ON RECORD
IA No. 107030/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 43491/2022 - PASSING APPROPRIATE ORDER OR DECREE UNDER
ARTICLE 142 OF THE CONSTITUTION
IA No. 64515/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 5/2015 - PERMISSION TO FILE ANNEXURES)

Date : 26-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. M. F. Philip, Adv.
Mr. Karamveer Singh Yadav, Adv.
Mr. A. Karthik, AOR

For Respondent(s) Mr. V Prabhakar, Sr. Adv.
Mr. S. Rajappa, AOR
Ms. Jyoti Parashar, Adv.
Mr. R Gowrishankar, Adv.
Ms. G Dhivyasri, Adv.
Mr. Nanchil J Deekshith, Adv.

Mrs. S. Yamunah Nachiar, AOR

Ms. Shweta Kapoor, Adv.
Ms. Kheyali Singh, AOR

Mr. V P Sengottuvel, Sr. Adv.
Mr. Vinodh Kanna B., AOR
Mr. Tarun Dev, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 02.04.2025.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)